

26

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


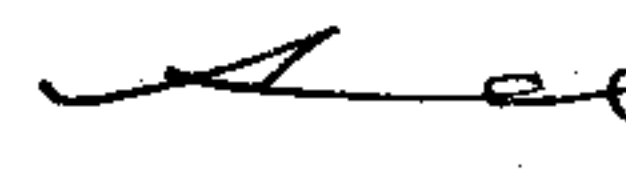
**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	DR S. K. Jain	PCS	Respondents 1 to 4 11 to 12	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. S K Jain present for Respondents no. 1 to 4, 11 to 12.

This matter was partly heard by single bench of Hon'ble Sri Bikki Raveendra Babu, Member (J) since he is transferred list the matter for fresh hearing in the regular bench.

List the matter on 27.03.2018 for final hearing.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of February , 2018.